

**Calcutta High Court**  
**In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 03-08-2021 To 03-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	806/2021	BIPUL ROY	SHYAMAL BARMAN	24-08-2021	1.UNDERTAKE IS MISSING.
2	CRM	807/2021	BILTU SEN	SHYAMAL BARMAN	24-08-2021	1.UNdertaking IS MISSING. 2..FORMAT OF VAKALATNAMA IS INCORRECT. 3.FILING NO i.e. CRM 807/2021 (NOT REGISTRATION NO) SHOULD NOT BE MENTIONED IN THE CAUSE TITLE OR ANYWHERE ELSE IN THE PETITION.
3	CRM	824/2021	LIPI BIBI AND ORS	SUMAN SEHANABIS	24-08-2021	1. NOTARY STAMP IS MISSING IN PHOTOCOPY OF I.D. CARD OF DEPONENT.
4	WPA	1139/2021	TIRUPATI PLYWOOD INDUSTRIES AND ANR	DEBORSHI DHAR	24-08-2021	STAMP OF TIRUPATI PLYWOOD INDUSTRIES IS MISSING IN VAKALATNAMA.
5	WPA	1163/2021	KUMAR ATANU	KUMAR SHANTANU	24-08-2021	ACT SHOULD BE MENTION IN PRESENTATION FORM.
6	WPA	1165/2021	SUBRATA PATRA AND ORS	JOYJIT DUTTA	24-08-2021	1. PIN CODE NO. OF PETITIONER NO 5 IS NOT PROVIDED.

Printed On 03-08-2021